

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 898/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MEWA LAL

Respondent(s)

WITH

Crl.A. No. 1370/2025 (II)

Crl.A. No. 1016/2025 (II)

Crl.A. No. 899/2025 (II)

Crl.A. No. 1557/2025 (II)

IA No. 65114/2025 - CONDONATION OF DELAY IN FILING

IA No. 65118/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 65116/2025 - EXEMPTION FROM FILING O.T.

Date : 28-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Yasharth Kant, AOR

Mr. Suryaans Kishan Razdan, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

In all the matters numbered above, certificate of service has not been received from concerned High Court in respect of sole respondent.

Digitized copy of original records of High Court and Trial Court have not been received.

Let fresh reminder be issued for certificate of service as well as for original records.

List again on 4.9.2025.

MASHROOR ALAM KHAN
Registrar